

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)

Subject: Selection process for engagement of Research Assistants in the High Court pursuant to Advertisement Notification No. 796 dated 01.02.2021.

Notification

No:- 577 of 2021/RG

Dated:- 29.04.2021

It is notified for the information of all concerned that the interview of candidates of Jammu Province, including the candidates belonging to UT of Ladakh, for engagement of Research Assistants in the High Court of Jammu and Kashmir pursuant to the Advertisement notification No. 573 of 2021/RG dated 20.04.2021, which was scheduled from 1st May to 6th May, 2021, has been postponed because of the 84 hours lockdown imposed in the eleven districts of UT of Jammu and Kashmir.

The new dates and time schedule for the interview shall be notified separately.

By Order


(Jawad Ahmed)
Registrar General

No: 9978-85 /RG/NG

Dated: 29.04.2021

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
4. Secretary to Hon'ble Mr. Justice Sanjay Dhar
..... for information of their Lordships.
5. Registrars Judicial, High Court of J&K, Srinagar/Jammu for information and necessary action.
6. Director Information, Jammu with the request to publish the above notification in the two daily News Papers i.e., Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar), Daily Srinagar Times and Weekly Leh times.
7. I/C NIC, Jammu, for uploading the same on the official website of the High Court.
8. Incharge Library High Court wing Jammu/Srinagar for information and keeping the record of the same.


Registrar General